

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH, ALLAHABAD.

Allahabad, this the 11th day of February, 2005.

QUORUM : HON. MR. S. C. CHAUBE, A.M.  
HON. MR. K.B.S. RAJAN, J.M.

O.A. No. 104 of 2005

Mannoo Lal, son of Late Kalloo, aged 59 years, R/O H.No. 85/62, Shakkar Mill Khalwa, Cooperganj, Kanpur Nagar.  
.....

.....Applicant.

Counsel for the applicant : Sri Krishna Lal.

Versus

1. Union of India through Secretary, Ministry of Defence, Government of India, New Delhi.
2. The Director General of Quality Assurance, Directorate General of Quality Assurance, DHQ PO New Delhi.
3. The Controller of Quality Assurance (General Stores) CQA(GS), Napier Road, Kanpur Cantt.

.....

.....Respondents.

Counsel for respondents : Sri S. Singh, Sri A.C. Mishra.

O R D E R (ORAL)

BY HON. MR. S. C. CHAUBE, A.M.

This Original Application has been filed seeking direction to Respondent No.3 to provide the first and second financial upgradations under the provisions of ACP Scheme.

2. Briefly, the facts are that the applicant was appointed as Durban on 4.12.1967 at Jeevaji Research Laboratory, Gwalior under the Ministry of Defence and thereafter transferred to CQA(GS), Kanpur in the year 1969. It has been stated by the applicant that ever since the enlistment till 2.9.1993, no promotion has been granted to him. He has, therefore, submitted a representation dated 16.8.2004 followed by reminder dated 14.10.2004 to the Respondent No.3 requesting for financial upgradation due to him but he has still not received any reply.

3. In our view the ends of justice will be met if a

*Shank*

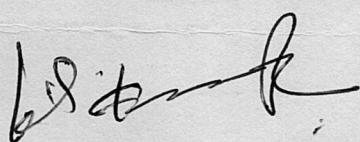
(4)

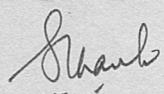
direction is given to Respondent No.3 to consider and dispose of the representation of the applicant dated 16.8.2004 within a stipulated time frame.

4. Accordingly, the Respondent No.3 is directed to consider and dispose of the representation of the applicant within a period of three months by passing a detailed and speaking order under intimation to the applicant.

5. With the above observation, the O.A. is disposed of at the admission stage itself.

No order as to costs.

  
J.M.

  
A.M.

Asthana/